

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 225 of 2011 in
Appeal No. 124 of 2011**

Dated: 2nd November, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Uttar Pradesh Power Corporation Ltd.Appellant (s)
Versus**

M/s Basti Sugar Mills Company Limited & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Mr. Pradeep Misra

Counsel for the Respondent (s): Mr. Siddhanth Kochhar for R.1

ORDER

The learned counsel for the Respondent has already filed reply in I.A. No. 225 of 2011.

As requested by the learned counsel for the Respondent, Post the matter on **07.12.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/SS